

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **19.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : IDBI Trusteeship Services Ltd
Vs
Tuscan Consultants and Developers Pvt Ltd

MAIN PETITION NUMBER : CP(IB)/81(CHE)2023

(IA/MA) APPLICATION NUMBERS

IA/1509(CHE)/2024

ORDER

Present: Ld. Counsel Shri. Amir Bavani for the Applicant / RP.

Ld. Counsel for the RP submits that in terms of the directions dated 11.07.2024, status report and the application for preponing of the application under Section 19(2) have been filed. However, they are yet to be listed.

Registry is directed to list the status report and the application on **24.07.2024** with this application.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)